

Cease Fire Violation by Pakistan

1296. Shri Rameshwar Tantia: Will the Prime Minister be pleased to state:

(a) whether Government are aware of the Pakistani violations of the cease fire line in the vicinity of Tithwal resulting in some deaths and injuries to Indian citizens in the beginning of August, 1963; and

(b) if so, whether the matter was taken up with the U.N. Observers and the reaction of the U.N. Observers to the violation?

The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) Yes, Sir. On 1st August, 1963, a party of six armed Pakistan|Pakistan occupied Kashmir troops, accompanied by four civilians were seen on our side of the cease-fire line in the Tithwal area. On being observed by our patrol, the party withdrew after firing one round towards our patrol. No, casualty was reported.

(b) Yes, Sir; a cease-fire violation complaint has been lodged with the U.N. Observers and the Chief Military Observer's award is awaited.

Displaced Persons from Mozambique

1297. Shri Ram Rattan Gupta: Will the Prime Minister be pleased to state:

(a) whether Government have given any concession to the displaced persons from Mozambique regarding their goods confiscated at Bombay Port; and

(b) if so, the details of the concessions given in this regard?

The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) and (b). Government have agreed to the import of all the personal belongings and other goods brought by Indian repatriates from Mozambique without payment of customs duty. All goods which were

detained by the Customs authorities have since been restored to their owners and the refund of customs duty, if any already paid, has been authorised. Automotive vehicles in possession of the repatriates for one year before their departure from Mozambique are to be cleared without payment of customs duty. However, the import of new vehicles will be on payment of duty. All vehicles can be sold only after two years.

Engineering Appointments in Defence

1298. Shri Dhaon: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Senior Engineering appointments in the Defence Organisation like the MIG project, Hindustan Air Craft Ltd. and Air Maintenance Command, Kanpur have been given to non-technical persons; and

(b) if so, the reasons therefor?

The Minister of Defence Production in the Ministry of Defence (Shri Raghuramaiah): (a) and (b). No engineering appointment is held by a non-technical person. Posts are filled having regard to the qualifications required for the post. Presumably the question refers to the post of A.O.C.-in-C. Maintenance Command. It is not an engineering appointment, though it is normally filled by an officer of the Technical|Equipment Branch. If officers of sufficient seniority and experience from Technical|Equipment Branches are not available, the most suitable person available is appointed.

The Indian Rare Earths Limited

1299. Dr. Mahadeva Prasad: Will the Prime Minister be pleased to state:

(a) the present rated capacity of operation of the plant of Indian Rare Earths Limited;

(b) whether there was any expansion of the above plant in 1962;

(c) if so, with what result; and

(d) the names of the countries to which the rare earth products are exported and the amount of average foreign exchange earnings?

The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) The Alwaye plant of Indian Rare Earths Limited can now treat 3000 tons of monazite per annum.

(b) Yes.

(c) The plant was originally designed to treat 1500 tons of monazite per year. Towards the end of 1961 a decision was taken to increase the production to twice the rated capacity to meet the anticipated increase in the demand for rare earths chloride. Production was stepped up in stages and the target of 3000 tons was reached in August 1962—two months ahead of schedule.

(d) Rare earths chloride—the main product of the Company—is exported to U.K., Europe and Japan and the average foreign exchange earnings of the Company during the last three years is approximately Rs. 31.5 lakhs per annum.

कन्द्रीय सूचना सेवा के कर्मचारी

१३००. { श्री कछवाय :
श्री बड़े :

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय सूचना सेवा के अन्तर्गत अराजपत्रित एवं राजपत्रित कितने कर्मचारी काम कर रहे हैं ; और

(ख) इनमें अनुसूचित जातियों एवं अनुसूचित आदिम जातियों के कितने कर्मचारी हैं ?

सूचना और प्रसारण मंत्रालय में उप-मंत्री (श्री शाम नाथ) : (क)

राजपत्रित अफसर ३२६

अराजपत्रित अफसर	२२६
(ख) अनुसूचित जातियां	
राजपत्रित अफसर	५
अराजपत्रित अफसर	६
अनुसूचित आदिम जातियां	शून्य

आकाशवाणी से संसद सदस्यों द्वारा वार्ता प्रसारण

१३०१. { श्री कछवाय :
श्री बड़े :

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि आकाशवाणी के नई दिल्ली केन्द्र से पिछले तीन वर्षों में कितने संसद् सदस्यों को विभिन्न कार्यक्रमों के अन्तर्गत वार्ता प्रसारित करने के लिए निमन्त्रित किया गया?

सूचना और प्रसारण उप-मंत्री (श्री शाम नाथ) :

१९६१	४१
१९६२	७१
१९६३ (अगस्त तक)	६४

विदेशों में भारतीय पुस्तकालयों का खोला जाना

१३०२. { श्री कछवाय :
श्री बड़े :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि जिस प्रकार भारत में अमेरिका, ब्रिटेन तथा अन्य देशों की ओर से वहां के सामाजिक, सांस्कृतिक, आर्थिक, प्रविधिक और वैज्ञानिक प्रगति की झलक देने के लिये बड़े-बड़े भारतीय नगरों में पुस्तकालय खूले हुए हैं क्या भारत सरकार भी ठीक उसी प्रकार के पुस्तकालय विदेशों में खोलने के किसी प्रस्ताव पर विचार कर रही है ?

प्रधान मंत्री, वैदेशिक कार्य मंत्री तथा अणुशक्ति मंत्री (श्री जवाहरलाल नेहरू) : इस समय विदेश-स्थित भारतीय मिशनो से